

From

The Principal District & Sessions Judge (HQs),  
Delhi.

To

The Registrar General,  
Delhi High Court,  
New Delhi.

No. R5(S) Spl.MM/2023/

96

Dated, Delhi the

09 JAN 2023

Subj: Appointment of Special Metropolitan Magistrates/ Special Municipal Magistrates (Littering).

Sir,

With reference to letter No. 177/DHC/Gaz-IIB/G-8/SPL.MM/2023 dated 06.01.2023, on the subject cited above, it is informed that following Special Metropolitan Magistrates/ Special Municipal Magistrates (Littering) have appeared before the undersigned and they have been administered the requisite Oath of allegiance to the Constitution of India.

1. Sh. Munshi Ram Bihagra
2. Sh. Padam Singh
3. Sh. Satya Pal Gupta
4. Sh. Sudersham Kumar
5. Sh. Purushotam Dass Siswal
6. Sh. Ramvir Singh
7. Sh. Mithlesh Chandra Pandey
8. Sh. Ramesh Chand Bhatti
9. Sh. Rajinder Kumar Gupta
10. Ms. Harjeet Kaur
11. Sh. Lalit Kumar Sharma
12. Sh. Shailesh Lakhrakia
13. Ms. Kusum Lata Singh
14. Sh. Vikram Singh
15. Sh. Chandan Singh Mawri
16. Sh. Shri Prakash Rai

Their Oath of allegiance to the Constitution of India, alongwith Joining reports is enclosed herewith.

Yours faithfully,

*Anju Bajor Chandna*

(ANJU BAJAJ CHANDNA)  
Officiating Principal District & Sessions Judge (HQs),  
Delhi

Encl. As above

No. R5(S)/Spl. MM/2023/

2524 - 554

Dated, Delhi the

09 JAN 2023

Copy forwarded for information and necessary action to:-

1. The Officers In-charge, Administration Branch-I,II,III, General Branch, Pool Car, Library, Computer Branch and Web Site Committee (Hindi/English).
2. The Chairperson, Delhi Judicial Academy, Dwarka, New Delhi.
3. The Commissioner, North Delhi Municipal Corporation, Civic Centre, Minto Road, New Delhi.
4. The Commissioner, South Delhi Municipal Corporation, Civic Centre, Minto Road, New Delhi.
5. The Commissioner, East Delhi Municipal Corporation, Patparganj Industrial Area, Delhi.
6. The Chairperson, NDMC, Palika Kendra, New Delhi.
7. The Officers concerned with the direction to report to the Chairperson, Delhi Judicial Academy, Dwarka Court, Delhi for mandatory training.
8. The Accounts Officer, Accounts Branch, Central District, The Hazari Court, Delhi.

*Anju Bajor Chandna*  
Officiating Principal District & Sessions Judge (HQs),  
Delhi

